

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 220
257/59/ND/2019

IN THE MATTER OF:
Mr. Mohan Pillai & Anr.

... **Applicant/Petitioner**

Vs.

M/s Eicher Motors Ltd. & Ors

... **Respondent**

Under Section: 59

Order delivered on 23.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Joby P. Varghese, Adv, for Petitioner

ORDER

Renotify this case on 17.08.2021



(T.S. SINGH)
COURT OFFICER